

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/42(KB)2016  
IA(COMPANIES.ACT)/32(KB)2024,  
IA(COMPANIES.ACT)/61(KB)2024,  
CONT.A./4(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	YOGENDRA PAL JAIN & ANR VS SOUTH EASTERN CARRIERS PVT LTD.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mr. Rachit Lakhmani, Adv. ] For the Respondent No. 5 & 6  
Mr. Siddhanth Makkar, Adv. ]  
  
Mr. Patita Paban Bishwal, Adv. ] For the Respondent No. 3 & 4  
  
Mr. Siddhartha Jain ] For the Respondent No. 9 in person  
Mr. Yogendra Pal Jain ] Petitioner No. 1 in person

**ORDER**

1. Ld. Counsel appearing on behalf of the parties present.
2. **CONT.A./4(KB)2024:**
  - a. Ld. Counsel Mr. Rachit Lakhmani appears for the Respondent No.5 and 6 submits that he would comply with the direction of the order dated 28<sup>th</sup> June, 2024 and reply be filed within a period of two weeks'.
  - b. Meanwhile, **Mr. Vishnu K Tulsyan** is appointed as a Valuer will be paid a remuneration of **Rs. 75,000/- (Rupees Seventy Five Thousand 7only)** for the assigned job which has to be paid by the Applicant to do valuation of the company and to give his report before the next date of hearing.
  - c. List the matter on **1<sup>st</sup> August, 2024. at 12:30 p.m.**
3. **CP/42(KB)2016:**

- a. The Respondent No.5 and Respondent No.2 shall appear in-person or by virtually as well as the Special Officer shall appear in-person and indicate what steps has been taken to comply with our orders dated 21.02.2024 and 21.03.2024.
  - b. Registry is directed to issue notice to the Special Officer by way of speed post and by e-mail and place the tracking information report on record.
  - c. List the matter on **01.08.2024. at 12:30 p.m.**
4. **IA(COMPANIES.ACT)/32(KB)2024: IA(COMPANIES.ACT)/61(KB)2024:**
- a. List the matter on **01.08.2024 at 12:30 p.m.**

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**